

CENTRAL ADMINISTRATIVE TRIBUNAL

JABALPUR BENCH, JABALPUR

Carav Building, 15, Civil Lines, Post bag No. 6, JABALPUR- 482 001

Dated 25/8/03

Registration No. OA 458/99

D. K. Patel..... Applicant (s)

VERSUS

U.O. D. 8085..... Respondent (s)

13/8/03

A copy of the ORDER dated 13/8/03..... passed by the Hon'ble Tribunal in the above mentioned case is forwarded herewith for necessary action.

13.8.2003

For Applicant- Shri Atul Nema brief holder
for Shri P.R. Bhave

For Respondents - Shri S.P. Sinha
Office representative Shri Anil Tiwari
Law Assistant. (J)

The Original Application No. 458/99 is filed praying quashing of the impugned order dated 17.6.98 passed by the respondents No. 3 wherein the applicant was imposed the penalty of reduction to lower stage in same time scale for a period of 4 years without cumulative effect. His pay in Grade of Rs.2375-3500 (pre fifth pay commission) was reduced to Rs. 3050/- for a period of 4 years from the date of the impugned order. During this period the applicant will not earn any increment also and on restoration, the period of reduction will not have effect on the seniority. During the pendency of this case, an appeal to the applicant has been decided by order dated 28.4.00. Subsequently he has also been allowed voluntary retirement from service in the year 2002. The order of the appellate authority is not under challenge in this case. The learned counsel for the applicant submits that he may be permitted to withdraw this Original Application with liberty to challenge the appellate authority. In view the submission made by learned counsel for the applicant and taking into account subsequent development we permit, the applicant to withdraw the Original Application with liberty to file a fresh Original Application subject to objection of limitation. Ordered accordingly. The OA stands disposed of. No costs.

Sd/—

(Anand Kumar Bhatt)
Administrative Member

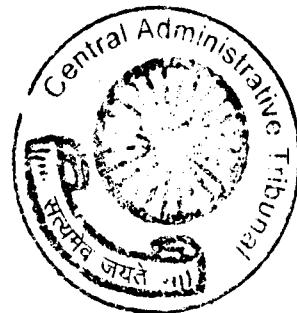
Sd

(J.K. Kaushik)
Judicial Member

संसदीय विभाग

अनंत कुमार भट्ट
के. प्र. अ. जवाहरलाल

O/C



Ch
P. R. Bhave
S. P. Sinha
Anil Tiwari

Reply

26.8.03

Issued
28.8.03

On